

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.426/TL/2024

Subject : Petition under Sections 14, 15 and 79(1)(e) of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission Licence and other related matters) Regulations, 2024 with respect to grant of Transmission Licence to Navinal Transmission Limited.

Petitioner : Navinal Transmission Limited (NTL)

Respondents : Central Transmission Utility of India Limited & Ors.

Date of Hearing : **27.2.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Prashant Kumar, NTL
Shri Swapnil Verma, CTUIL
Shri Dharmender, PFCCL
Shri Lashit Sharma, CTUIL
Ms. Kavya Bhardwaj, CTUIL

Record of Proceedings

At the outset, keeping in view the nature of Transmission Project/Scheme involved in the instant Petition, the Commission deemed it appropriate to list the present case along with similar matter i.e. Petition No.513/TL/2024

2. The Petition along with the Petition No. 513/TL/2024, will be listed for the hearing on **20.3.2025**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

